

Post Shipment Export Credit

5326. DR. T.K KALPANA DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether Federation of Indian export organisations have requested for extension of time for post-shipment export credit ;

(b) if so, the details thereof ; and

(c) the reaction of Government there-to ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Loss in Textile Mill in Gujarat

5327. SHRI U.H. PATEL : Will the Minister of TEXTILES be pleased to state :

(a) whether a considerable loss has been incurred by various textile mills in Gujarat during 1-1-86 to 30-11-87 due to strikes and lock outs in textile mills ;

(b) if so, the details of loss incurred by each such mills ; and

(c) the steps taken to overcome the losses ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b) While it is an obvious fact that various textile mills in Gujarat must have suffered losses due to strikes and lockouts between 1.1.86 and 30.11.87, Government do not maintain accounts of such losses of individual mills.

(c) Government had constituted a Nodal Agency to evolve and manage rehabilitation packages for sick mills found by it to be potentially viable. A Textile Modernisation Fund has also been set up to finance the modernisation needs of textile mills. Further, certain norms governing the grant of working capital to textile mills facing liquidity constraints, have been relaxed temporarily.

Occupation of Rented Building by Ministries

5328. DR. A.K. PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether various offices of Ministry and subordinate formations are housed in rented buildings in Delhi and outside Delhi ;

(a) the name and address of each such office and the monthly rent of each building occupied by these offices along with the date of occupation ;

(c) whether the Ministry proposes to shift these offices from rented buildings to Government buildings ; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (d) Information is being collected and will be laid on the Table of the House as soon as possible.

Seizure of Saudi Currency at Bombay Airport

5329. SHRI PRATAPRAO B. BHOSALE : Will the Minister of FINANCE be pleased to state :

(a) whether some Saudi Currency has been seized at Bombay airport ;

(b) if so, the details thereof ?

(c) the existing rules for number of trips to Singapore for number of foreign trips of people of India ;

(d) how the persons involved in this case travelled 16 times within two years ; and

(e) steps Government propose to take to check illegal smuggling of foreign currency ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) On 27th October, 1987, the Customs Officers at Sahar airport, Bombay intercepted one passenger Mrs. Vanitabai Chander Bablani, holding an Indian passport who had reported at the Customs counter for departure by Air Canada Flight No. 858. Examination of her suitcase led to the recovery of Saudi Riyals 72,500 equivalent to Indian Rs. 2,39,250/- hidden under cotton lining